

**OFFICE OF THE DISTRICT & SESSIONS JUDGE: LUDHIANA**  
**PUBLIC NOTICE**

With reference to this office Public Notice bearing Endst.

No.888/G dated 3.3.2021 published in the newspaper 'Daily Suraj' dated 4.3.2021, Employment Notice 3 of 2021 and Public Notice bearing No.1805/G dated 15.4.2021, for filling up of 26 posts of Stenographer Grade-III/ Stenotypist on adhoc basis, it is hereby informed to all the concerned that keeping in view the surge in cases arising out of Novel Corona Virus (COVID-19), the scheduled shorthand/ computer proficiency test has been postponed for the time being, as a precautionary measure. Afresh schedule for conducting the shorthand/ computer proficiency test will be notified on the official website i.e. <https://districts.ecourts.gov.in/ludhiana>, at a later stage. All concerned are advised to visit the website regularly, for further updates regarding the updated schedule and venue of test of the said posts. No separate/ individual intimation will be made in this regard.

  
District and Sessions Judge  
Ludhiana 

Endst. No. 1861/G Dated, Ludhiana the 19 April, 2021

A copy is forwarded to the followings for information and necessary action:-

1. All the District & Sessions Judges in the State of Punjab;
2. All the Judicial Officers working in this Sessions Division, to display the notice on the Notice Boards of their Courts;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Commissioner of Police, Ludhiana w.r.t. this office letter No.5076/G dated 16.4.2021;
5. The Commissioner, Municipal Corporation, Ludhiana w.r.t. this office letter No.5077/G dated 16.4.2021;m
6. The Civil Surgeon, Ludhiana w.r.t. this office letter No. 5077/G dated 16.4.2021;
7. The Editor, Daily Suraj with a request to publish the above-mentioned notice and send the copy of newspaper along with bill, to this office at the earliest;
8. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana;
9. The System Officer with a direction to upload the above public notice on the official website i.e. "<https://districts.ecourts.gov.in/ludhiana>."
10. Daftri of this office with a direction to display this notice on the Notice Board of this Office.
11. Concerned officials who have been asked to perform duties in the said test.

  
District and Sessions Judge,  
Ludhiana. 